

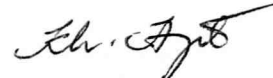
**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal the 29th July, 2026

No. HCMEST-12012/1/2025-ESTT-II SECTION-HCM/ **16497** : In pursuance of this Registry's earlier Notifications dated 5th December, 2025 and 22nd May, 2026, regarding compassionate appointment under the Die-in-Harness Scheme for the post of LDA in the District Courts of Manipur, it is hereby informed that the following persons have qualified the Computer Typing Test which was held on 18th July, 2026 at the High Court Complex:

Sl. No.	Name
1	Yumkham Saratchandra Roy
2	Leichombam Kamala Devi
3	Moirangthem Romeshkumar Singh



(KH. AJIT SINGH)
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Registrar General, High Court of Manipur.
5. The Secretary (Judicial), Government of Manipur.
6. All the District & Sessions Judges/ Judge, Family Courts/ Judge, Special Court (ND&PS), Manipur.
7. The Registrar (Vigilance), High Court of Manipur.
8. The Joint Registrar (Judl.), High Court of Manipur.
9. The System Analyst, High Court of Manipur
- for uploading the same in the official website of this Registry**
10. The Superintendent, Establishment – II.
11. Notice Board.
12. Concerned File.